

Stay (N) 41/93.

Fixed for Admission
Hwy on 19/3/93.

Noted

HL

22/3/93

Per
Dr. Registrar

- ① Address of applicant is not given.
- ② Respondent No. 1's address is incomplete

Objections rejected

Per Tribunal

Fixed for AH ^{during the} ~~on~~
12.4.94
week's Commencement at Nagpur. Issue
notice to applicant.

Notices issued to
Applicant, Respondents on 16/4/94.

12/4/94

Dy. Registrar

Date: 12.4.94 [Per M.S. Deshpande V.C.]

absent.
Applicant / None for the applicant.
Mr. Sundaram for the respondents.

Application shows that
applicant was terminated in
September 1989. That termination
was not challenged. According
to the respondents the applicant
has not put in 240 days as

✓

earnal labour during
each of the two years of
service.

In view of this we
see no merit in this
application which is
dismissed.

M.R. Kolhatkar

(M.R. Kolhatkar)
M(A)

W. S. Deshpande
V.C.

12/4/94

Order/Judge at despat
to Applica Responden
on 7/6/94

7/6/94